

Acknowledgement Receipt to be issued to the tenderer of counterfeit notes

Name of the Bank/Treasury/Sub-Treasury		
Address of the Bank Branch/Treasury/Sub-Treasury		
Serial Number: of the Receipt-		
Date:		
The note(s) described below received from		
.....		
(name and address of the tenderer) is/are counterfeit and has/have therefore been impounded and stamped accordingly.		
<u>Sl.No. of the Note</u>	<u>Denomination</u>	<u>Parameters on which the Note</u>
<u>Is deemed as counterfeit</u>		
<u>Total No. of notes:</u>		
(Signature of the tenderer)		(Signature of the counter cashier)